

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 849**

**TO BE ANSWERED ON NOVEMBER 21, 2019**

**APPRAISAL OF PROJECTS UNDER PMAY-(U)**

**NO. 849. SHRI SANJAY SADASHIV RAO MANDLIK:**

**SHRI BIDYUT BARAN MAHATO:**

**SHRI GAJANAN KIRTIKAR:**

**SHRI SUDHEER GUPTA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Central Sanctioning Monitoring Committee (CSMC) in its recently concluded 48th meeting under Pradhan Mantri Awas Yojana (Urban) has approved/sanctioned 371 proposals from participating States/UTs for the construction of 231532 houses for the urban poor recently and if so, the details thereof;**
- (b) the total funds sanctioned/approved including the ratio of shares of States and the Union Government thereto;**
- (c) the total number of States/UTs participated in the said meeting and the number of houses sanctioned/ approved for these States/UTs, State/UT-wise;**
- (d) whether the Union Government proposes to construct the houses under the said scheme by using the new and innovative technologies to make them eco-friendly and earthquake resistant by using materials like bamboo, thatch and grass etc. and if so, the details thereof; and**
- (e) the details of milestone achieved by the PMAY(U) Mission as on date?**

**...2/-**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

**(a) to (c) Central Sanctioning and Monitoring Committee under Pradhan Mantri Awas Yojana (Urban) { PMAY(U) } in its 48<sup>th</sup> meeting held on 30.10.2019 approved 371 project proposals from six States and one Union Territory for construction of 2,31,532 houses for the urban poor. These houses involve an investment of Rs. 7321.84 crore which includes central assistance of Rs. 3472.99 crore, State share of Rs. 1618.07 crore and beneficiary contribution of Rs. 2230.78 crore. State/UT – wise details of these projects are at Annexure.**

**(d). Yes, the Ministry is facilitating and encouraging the adoption of new, innovative and green technologies and building materials for faster and quality construction of houses under PMAY (U) Mission as part of its Technology Sub-Mission. Presently, about 14 lakh houses are in various stages of construction by various States/UTs using new & innovative technologies. The use of new and innovative technologies includes technology for structural and non-structural uses of bamboo as suited in specific geo-climatic conditions. All the houses designed and constructed using new and innovative technologies are compliant with National Building Code/ Indian Standards.**

**(e). Under PMAY (U) Mission , a total of 19,471 projects have been sanctioned so far for construction of 93,00,949 houses involving central assistance of Rs. 1,45,949 crore of which an amount of Rs. 57,896 crore has been released. Of the sanctioned houses, 55,40,801 have been grounded for construction of which 28,06,465 have been completed.**

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**Project Proposals considered in 48th CSMC Under PMAY (U) held on 31st October, 2019**

| SI No.             | State          | Component of PMAY(U) | No of Projects | Net EWS Houses Sanctioned (Nos) | Project Cost (Rs. in Crore) | Central Assistance (Ratio) (Rs. in Crore) | State Assistance (Ratio) (Rs. in Crore) | Beneficiary Share (Rs. in Crore) |
|--------------------|----------------|----------------------|----------------|---------------------------------|-----------------------------|---|---|----------------------------------|
| 1                  | Andhra Pradesh | BLC                  | 85             | 1,24,624                        | 3,200.20                    | 1869.36 (58%)                             | 665.42 (21%)                            | 665.42 (21%)                     |
| 2                  | Assam          | BLC                  | 40             | 16,002                          | 446.30                      | 240.03 (54%)                              | 80.01 (18%)                             | 126.26 (28%)                     |
| 3                  | Bihar          | BLC                  | 15             | 15,049                          | 819.90                      | 225.74 (28%)                              | 75.25 (9%)                              | 518.92 (63%)                     |
| 4                  | Madhya Pradesh | BLC, AHP             | 37             | 18,362                          | 733.89                      | 275.43 (38%)                              | 182.36 (29%)                            | 246.06 (33%)                     |
| 5                  | Nagaland       | BLC                  | 14             | 3,238                           | 134.39                      | 48.57 (36%)                               | NIL                                     | 85.82 (64%)                      |
| 6                  | Puducherry     | BLC                  | 6              | 1,811                           | 76.06                       | 27.17 (36%)                               | 26.62 (35%)                             | 22.28 (29%)                      |
| 7                  | Uttar Pradesh  | BLC, AHP             | 174            | 52,446                          | 1,911.00                    | 786.69 (41%)                              | 558.38 (29%)                            | 566.03 (30%)                     |
| <b>Grand Total</b> |                |                      | <b>371</b>     | <b>2,31,532</b>                 | <b>7,321.84</b>             | <b>3472.98 (47%)</b>                      | <b>1618.06 (22%)</b>                    | <b>2230.8 (31%)</b>              |

AHP: Affordable Housing in Partnership  
BLC: Beneficiary Led Construction

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